

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

36) IA/1306/2021
C.P. (IB)/558(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: Anchor Leasing Private Limited

Vs.

Mrs. Bhavna Amrut Gada

UNDER SECTION 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **20.04.2023**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

KULDIP KUMAR KAREER
Member (Judicial)